

(iii) Statement giving reasons for not laying simultaneously the Hindi version of the Annual Report and Accounts of the Regional Engineering College, Silchar, for the year 1977-78, together with the Auditors Report on the Accounts alongwith the English version thereof. [Placed in Library. See No. 4547/79].

I. Report and Accounts (1977-78) of the Sardar Vallabhabhai Regional College of Engineering and Technology, Surat (Gujarat) and related papers.

II. Report (1976-77 and 1977-78) of the Visvesvaraya Regional College of Engineering, Nagpur and related papers.

DR. PRATAP CHANDRA CHUNDER: Sir, I also beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the Sardar Vallabhabhai Regional College of Engineering and Technology, Surat (Gujarat) for the year 1977-78, together with a Review by Government thereon.

(ii) Annual Accounts of the Sardar Vallabhabhai Regional College of Engineering and Technology, Surat (Gujarat) for the year 1977-78 and the Audit Report thereon.

(iii) Biennial Report of the Visvesvaraya Regional College, of Engineering, Nagpur for the year 1976-77 and 1977-78 together with a Review by Government thereon.

(iv) Statements (in English and Hindi) giving reasons for not laying simultaneously the Hindi versions of the papers mentioned at (i) to (iii) above. [Placed in Library. See No. LT-4506/79 for (i) to (iv)].

REPORT OF THE COMMITTEE ON RULES

श्री प्रणव चटर्जी (बिहार) : सभापति महोदय, मैं आपकी आज्ञा से नियम समिति का प्रतिवेदन प्रस्तुत करता हूँ ।

RE. SPECIAL MENTIONS

MR. CHAIRMAN: Mr. Dhanik Lal Mandal.

SHRI BHUPESH GUPTA (West Bengal): Before that....

MR. CHAIRMAN: I will tell you, immediately after the regular work is over, we will take up Special Mentions because we want to finish the Legislative Business. I will give you time after the regular work.

SHRI BHUPESH GUPTA: Sir, you have said that Special Mentions will come after the entire business is over. I suggest....

MR. CHAIRMAN: I will give you time. Today and tomorrow are the two last days. I want to give a little more time for Special Mentions.

SHRI BHUPESH GUPTA: I see your point. But is it not possible to introduce it in between, before we take up the other discussion? After Mr. Advani's Motion is moved and before we take up the Discussion under Rule 175, we can have the Special Mentions. Why I say so is that after the Discussion under Rule 176, I do not know when it is going to end. Nor do I know how it will end. Nor do I know how many will be present at the end of the discussion.

You have provided for Special Mentions. I appreciate that you have accommodated many of us. That part I quite appreciate. But, Sir, it may be by that time an empty House, except for those who have to make the Mentions.

MR. CHAIRMAN: Their purpose will be served.

SHRI BHUPESH GUPTA: So, Sir, is it possible to have some kind of adjustment?

SHRI LAKSHMANA MAHAPATRO (Orissa): Let it be after the scheduled Business.